



**A BRIEF REPORT**

**OF**

**THE BUSINESS TRANSACTED DURING THE  
SECOND SESSION**

**(9 MAY, 2017)**

**OF**

**THE SEVENTH LEGISLATIVE ASSEMBLY**

**OF**

**THE STATE OF GOA**

**GOA LEGISLATURE SECRETARIAT  
PORVORIM – GOA  
2017**

**A BRIEF REPORT**

**OF**

**THE BUSINESS TRANSACTED DURING THE  
SECOND SESSION**

**(9 MAY, 2017)**

**OF**

**THE SEVENTH LEGISLATIVE ASSEMBLY**

**OF**

**THE STATE OF GOA**

**GOA LEGISLATURE SECRETARIAT  
PORVORIM – GOA  
2017**

## **PREFACE**

This booklet contains statistical information of the business transacted by the Seventh Legislative Assembly of the State of Goa during its Second Session, which was held on the 9<sup>th</sup> May, 2017.

**PORVORIM – GOA**  
**11/5/2017**

**N.B. SUBHEDAR**  
**SECRETARY, LEGISLATURE**

**A BRIEF REPORT OF THE BUSINESS TRANSACTED BY THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA DURING ITS SECOND SESSION, 2017, WHICH WAS HELD ON THE 9<sup>TH</sup> MAY, 2017**

**(ONE DAY SESSION WHICH WAS HELD ON THE 9<sup>TH</sup> MAY, 2017)**

**1. INTRODUCTION**

In exercise of the powers conferred by Clause (1) of Article 174 of the Constitution of India, Dr. (Smt.) Mridula Sinha, the Hon. Governor of Goa, vide Order dated the 27<sup>th</sup> April, 2017, summoned the Second Session of the Seventh Legislative Assembly of the State of Goa, which was held on the 9<sup>th</sup> May, 2017 at 11 30 AM at the Assembly Hall, Porvorim, Goa. The National Anthem was played at the commencement of the Session. The Second Session, 2017 of the Seventh Legislative Assembly of the State of Goa had only 1 sitting and had a duration of 2 hours and 33 minutes.

**2. DURATION OF THE SITTING OF THE HOUSE**

The total duration of the sitting of the House was 2 hours and 33 minutes.

Sl. No.	Dates of sitting	Duration of sitting	Total duration of the sitting	
			Hours	Minutes
1.	9.5.2017	11 30 AM to 2 03 PM	2	33

The total duration of the sitting of the House was 2 hours and 33 minutes.

**3. ATTENDANCE OF THE HON. MEMBERS DURING THE SECOND SESSION OF THE SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA (EXCLUDING THE SPEAKAR, DY. SPEAKER, MINISTERS AND LEADER OF OPPOSITION) IS ENUMERATED BELOW:**

<u>Sl. No.</u>	<u>Name of the Hon. Member</u>	<u>No of day/s attended the Session</u>
1.	Shri Dayanand Raghunath Sopte	1 day
2.	Shri Rajesh Patnekar	1 day
3.	Shri Nilkanth Ramnath Halarnkar	1 day

4.	Shri Sidharth Kuncalienker	1 day
5.	Shri Glenn Souza Ticlo	1 day
6.	Smt. Jennifer Monserrate	Nil
7.	Shri Antonio Caetano Fernandes	1 day
8.	Shri Francisco Silveira	1 day
9.	Shri Pravin Zantye	1 day
10.	Shri Pratapsingh Raoji Rane	1 day
11.	Shri Ravi Sitaram Naik	1 day
12.	Shri Subhash Ankush Shirodkar	1 day
13.	Shri Milind Sagun Naik	1 day
14.	Shri Jose Luis Carlos Almeida	1 day
15.	Smt. Alina Saldanha	1 day
16.	Shri Wilfred D'Sa	1 day
17.	Shri Aleixo Reginaldo Lourenco	1 day
18.	Shri Digambar Vasant Kamat	1 day
19.	Shri Churchill Alemao	1 day
20.	Shri Luizinho Faleiro	1 day
21.	Shri Clafasio Dias	1 day
22.	Shri Filipe Nery Rodrigues	1 day
23.	Shri Nilesh Cabral	1 day
24.	Shri Deepak Chandrakant Prabhu	1 day
25.	Shri Prasad Shashikant Gaonkar	1 day
26.	Shri Isidore Aleixinho Fernandes	1 day

## DATE OF SITTING OF THE SESSION

9.5.2017

### **1. NATIONAL ANTHEM**

The National Anthem was played at the commencement of the Session.

### **2. OBITUARY REFERENCES**

Dr. Pramod Sawant, the Hon. Speaker, made Obituary References to the passing away of the following distinguished luminaries:

1. **Late Shri Madhav Dhond**, a well known social worker and a senior BJP leader, passed away on the 27<sup>th</sup> March, 2017.
2. **Late Smt. Kishori Amonkar**, of Goan origin, one of the foremost Hindustani Classical singer and winner of the prestigious Padma Bhushan and Padma Vibhushan awards, passed away on the 3<sup>rd</sup> April, 2017.
3. **Late Shri Adv. Satish Sonak**, an eminent lawyer and a prominent social worker, passed away on the 7<sup>th</sup> April, 2017.
4. **Late Rev. Father Lourenco Mascarenhas**, Rector of the Church of Cruz dos Milagres, Old Goa, who epitomized the values of humanity and great compassion, passed away on the 12<sup>th</sup> April, 2017.
5. **Late Shri Vinod Khanna**, a veteran actor and Parliamentarian, passed away on the 27<sup>th</sup> April, 2017.
6. **Late Shri Anand Dattaram Kavalekar**, a veteran freedom fighter, passed away on the 30<sup>th</sup> March, 2017.
7. **Late Shri Nilkant Bhave**, a senior VHP leader, passed away on the 1<sup>st</sup> May, 2017.
8. **The 25 martyrs/brave Indian soldiers**, who lost their lives at Sukuma, Chattisgarh.

The House paid its rich tributes and homage to these distinguished luminaries. The Obituary References were unanimously passed by the House. Thereafter, the House stood in silence for one minute as a mark of respect to the departed souls.

### **3. PAPERS LAID ON THE TABLE OF THE HOUSE**

The following 2 papers were laid on the Table of the House:

1. Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport laid- The Goa Motor Vehicles Tax (Amendment) Ordinance, 2017 (Ordinance No.1 of 2017).

2. Shri Rohan Khaunte, the Hon. Minister for Revenue laid - The Goa (Allotment of Plots to Certain Displaced Persons), (Ordinance No. 2 of 2017).

#### **4. CALLING ATTENTION**

Shri Pratapsingh Rane, the Hon. MLA, called the attention of the Hon. Minister for Home to the following:

“Fear and anxiety in the minds of the people of Goa due to the rise in death of the people on road accidents due to reckless driving by not following proper traffic rules and signs, due to which 326 people died last year and this year also the number of deaths are not less every day as reported by the news in the ‘Times of India’ dated the 4<sup>th</sup> May, 2017. The steps and action the Government intends to take in the matter.”

Shri Pratapsingh Rane, the Hon. MLA, sought clarification.

Shri Manohar Parrikar, the Hon. Chief Minister, replied to the Calling Attention Motion.

#### **5. ASSENT TO BILLS**

The Assent of the Hon. Governor of Goa to the following 2 Bills passed by the Goa Legislative Assembly were reported by the Secretary, Legislature, on the 9<sup>th</sup> May, 2017:

1. The Goa Appropriation Bill, 2017.
2. The Goa Appropriation (Vote on Account) Bill, 2017.

#### **6. GOVERNMENT BILLS PASSED BY THE HOUSE**

The following 3 Government Bills were passed during the Second Session of the Seventh Legislative Assembly of the State of Goa:

##### **(I) THE GOA GOODS AND SERVICES TAX BILL, 2017 (BILL NO. 4 OF 2017)**

(a) Shri Manohar Parrikar, the Hon. Chief Minister, introduced – **The Goa Goods and Services Tax Bill, 2017, (Bill No. 4 of 2017)**. The leave was granted and the Bill was introduced on the 9<sup>th</sup> May, 2017.

(b) Shri Manohar Parrikar, the Hon. Chief Minister, moved, that - **The Goa Goods and Services Tax Bill, 2017, (Bill No. 4 of 2017)**, be taken into consideration.

(c) The following Members spoke on the Bill:

1. Shri Luizinho Faleiro, Hon. MLA
2. Shri Aleixo Reginaldo Lourenco, the Hon. MLA
3. Shri Sidharth Kuncalienkar, the Hon. MLA

4. Shri Ravi Naik, the Hon. MLA
  5. Shri Pratapsingh Rane, the Hon. MLA
  6. Shri Nilesh Cabral, the Hon. MLA
  7. Shri Digambar Kamat, the Hon. MLA
  8. Shri Churchill Alemao, the Hon. MLA
  9. Shri Rajesh Patnekar, the Hon. MLA
  10. Shri Chandrakant Kavalekar, the Hon. Leader of the Opposition.
  11. Shri Manohar Parrikar, the Hon. Chief Minister
- (d) The Motion for consideration of the Bill was put to vote and was adopted.
- (e) Clauses 2 to 174, Clause 1, the Schedule, the enacting formula, and the long title were put to vote and was adopted.
- (f) The Motion for passing of - **The Goa Goods and Services Tax Bill, 2017, (Bill No. 4 of 2017), was put to vote and was passed unanimously by the House on the 9<sup>th</sup> May, 2017.**

(II) **THE GOA (ALLOTMENT OF PLOTS TO CERTAIN DISPLACED PERSONS) (AMENDMENT) BILL, 2017 (BILL NO. 5 OF 2017)**

- (a) Shri Rohan Khaunte, the Hon. Minister for Revenue, moved for leave to introduce- **The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017, (Bill No. 5 of 2017).** The leave was granted and the Bill was introduced on the 9<sup>th</sup> May, 2017.
- (b) Shri Rohan Khaunte, the Hon. Minister for Revenue, moved that - **The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017,** be taken into consideration.
- (c) The following Members spoke on the Bill:
1. Shri Luizinho Faleiro, the Hon. MLA
  2. Shri Rohan Khaunte, the Hon. Minister for Revenue
  3. Shri Manohar Parrikar, the Hon. Chief Minister
- (d) The Motion for consideration of the Bill was put to vote and was adopted.
- (e) Clauses 2 to 3, Clause 1, the enacting formula and the long title were put to vote and was adopted.



(f) The Motion for passing of- **The Goa (Allotment of Plots to Certain Displaced Persons) (Amendment) Bill, 2017, was put to vote and was passed by the House on the 9<sup>th</sup> May, 2017.**

**(III) THE GOA MOTOR VEHICLES TAX (AMENDMENT) BILL, 2017 (BILL NO. 6 OF 2017) (AS CORRECTED)**

- (a) Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport, moved for leave to introduce- **The Goa Motor Vehicles Tax (Amendment) Bill, 2017 (Bill No. 6 of 2017), (As corrected).** The leave was granted and the Bill was introduced on the 9<sup>th</sup> May, 2017.
- (b) Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport, moved that – **The Goa Motor Vehicles Tax (Amendment) Bill, 2017 (Bill No. 6 of 2017), (As corrected),** be taken into consideration.
- (c) The following Members spoke on the Bill:
1. Shri Aleixo Reginaldo Lourenco, the Hon. MLA
  2. Shri Ravi Naik, the Hon. MLA
  3. Shri Ramkrishna Dhavalikar, the Hon. Minister for Transport.
  4. Shri Manohar Parrikar, the Hon. Chief Minister.
- (d) The Motion for consideration of the Bill was put to vote and was adopted.
- (e) Clauses 2 to 3, Clause 1, the enacting formula and the long title were put to vote and was adopted.
- (f) The Motion for passing of **The Goa Motor Vehicles Tax (Amendment) Bill, 2017 (Bill No. 6 of 2017), (As corrected) was put to vote and was passed by the House on the 9<sup>th</sup> May, 2017.**

7. In response to the attention being drawn on a typographical error in - The Goa Appropriation (Vote on Account), Bill, 2017, which was passed during the last Assembly Session on the 24<sup>th</sup> March, 2017, Shri Manohar Parrikar, the Hon. Chief Minister made the following corrections to the Goa Appropriation (Vote on Account) Bill, 2017:
- “It may be noted that the “figures” are correct, i.e. “8013,50,53,000/” and there is a typographical error in the “word” expressing this figure. In Clause (2) of the Goa Appropriation (Vote on Account) Bill, 2017, (Bill No. 2 of 2017), enacted as the Goa

Appropriation (Vote on Account) Act, 2017 (Goa Act No. 2 of 2017) for the word “eighty”, the word “eight” may be replaced.”

**8. CONCLUSIONS**

The National Anthem was played in the Legislative Assembly Hall on the conclusion of the Session. The Second Session, of the Seventh Legislative Assembly of the State of Goa was adjourned *sine die* by the Hon. Speaker at the conclusion of the Session on the 9<sup>th</sup> May, 2017 at 2.03 PM.

\*\*\*\*\*